352	Written Answers to		[RAJYA SABHA]				Unstarred Questions		
1	2	3	4	5	6	7	8	9	10
14.	Nagaland	32	33	82	5	2	183	286	623
15.	Manipur	65	29	52	9	0	163	367	685
16.	Mizoram	55	14	45	31	1	198	790	1134
17.	Tripura	38	19	38	95	1	75	376	642
18.	Meghalaya	29	31	150	8	0	103	282	603
19.	Assam	221	102	589	68	19	513	1971	3483
20.	Bihar	181	399	895	131	74	358	392	2430
21.	West Bengal	191	143	306	152	34	213	834	1873
22.	Jharkhand	79	30	339	66	34	460	831	1839
23.	Odisha	255	43	474	107	131	354	1512	2876
24.	Andaman and Nicobar Islands	3	2	5	1	0	2	106	119
25.	Gujarat	71	34	205	107	14	230	758	1419
26.	Maharashtra	237	59	411	89	56	327	1318	2497
27.	Goa	3	8	1	1	0	2	76	91
28.	Andhra Pradesh	126	22	95	42	25	67	265	642
29.	Telangana	118	12	74	34	10	69	343	660
30.	Karnataka	193	183	301	52	37	240	1134	2140
31.	Lakshadweep	0	0	0	0	0	0	0	0
32.	Kerala	88	44	173	84	43	198	739	1369
33.	Tamil Nadu	293	133	460	87	141	227	1122	2463
34.	Puducherry	4	1	11	3	3	8	35	65
	GRAND TOTAL	3634	1839	8065	1781	929	6870	21222	44340

 ${\bf Strategic\ Petroleum\ Reserve\ Programme,\ Phase-II}$

1199. SHRI V. VIJAYASAI REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that UAE and Saudi Arabia have shown keen interest to participate in India's Strategic Petroleum Reserve Programme, Phase-II;

- (b) the details of underground and over-ground caverns in the country with their capacity;
 - (c) whether Government has identified places to store petroleum reserves;
- (d) if so, whether Vishakhapatnam from Andhra Pradesh has been chosen for this purpose; and
 - (e) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Abu Dhabi National Oil Company (ADNOC), UAE and Saudi Aramco, Saudi Arabia have shown interest in participating in Phase II of India's Strategic Petroleum Reserves (SPR) programme. However, so far, they have not shared any proposal with ISPRL.

(b) to (e) ISPRL has established SPR facilities with total capacity of 5.33 Million Metric Tonnes (MMT) at 3 locations, namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT). Government has given 'in principle' approval for establishing two additional SPR facilities with total storage capacity of 6.5 MMT at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT).

Handing over ONGC and OIL fields to private sector

1200. SHRI BHUBANESWAR KALITA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that last year Directorate General of Hydrocarbons (DGH) had identified some oil producing fields of public sector oil companies like ONGC and OIL and decided to hand over the fields to private operators;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the ONGC had strongly countered the proposal with its own proposal on the same terms and conditions of Government; and
- (d) if so, whether Government had given any green signal to ONGC and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Directorate General of Hydrocarbons (DGH) studied and evaluated